

SECTION XVI

LISTED ON: 30.08.2016

COURT NO.: 5

ITEM NO. : 55

IN THE SUPREME COURT OF INDIA

PETITION FOR SPECIAL LEAVE TO APPEAL(C) NOS. 22304-22306, 22947-22949, 24845-24847  
and 31449 OF 2015

(With Prayer for Interim-Relief)

With

INTERLOCOUTORY APPLICATIONS NOS. 10-12 & 13-15

(Application for vacating stay and exemption from filing official translation  
filed by Ms. Namita Choudhary, advocate in SLP (C) Nos. 22304-22306/2015)

With

INTERLOCOUTORY APPLICATIONS NOS. 16-18

(Application for intervention filed by Mr. Subhro Sanyal in SLP (C) Nos.  
22304-22306/2015)

With

INTERLOCOUTORY APPLICATIONS NOS.....

(Application for modification of the courts order dated 14.8.2015 filed by Mr.  
Subhro Sanyal in SLP (C) Nos. 22304-22306/2015)

With

INTERLOCOUTORY APPLICATIONS Nos. 10, 11, 12, 13 & 14

(Application for transposition filed by Ms. Pragya Bhagal in SLP (C) No.  
22947-49/2015)

With

INTERLOCOUTORY APPLICATIONS Nos. 13-15

(Application for direction filed by Mr. K.K Jaipurjar in SLP (C) No.  
24845-47/2015)

With

INTERLOCOUTORY APPLICATIONS Nos. 15, 16, 17 & 18

(Application for transposition filed by Ms. Pragya Bhagal in SLP (C) No.  
22947-49/2015)

With

INTERLOCOUTORY APPLICATIONS Nos. 19, 20 & 21

(Application for deletion filed by Ms. Pragya Bhagal in SLP (C) No. 22947-49/2015)  
With

INTERLOCOUTORY APPLICATIONS NOS. ...

(Application for impleadment filed by Mr. G.P Srivastava in SLP (C) No.  
22304-06/2015)

With

INTERLOCOUTORY APPLICATIONS Nos. 19-20

(Application for deletion of proforma respondents in SLP (C) No. 22304-06/2015  
filed by Mr. Anurag Pandey)

WITH

INTERLOCOUTORY APPLICATIONS NOS. 21-23

(Application for impleadment filed by Ms. Udita Singh in SLP (C) No.  
22304-06/2015)

WITH

INTERLOCOUTORY APPLICATIONS NOS.....

(Application for impleadment filed by Ms. Reena Pandey SLP (C) No. 22304-06/2015)  
WITH

INTERLOCOUTORY APPLICATIONS NOS. 27-29

(Application for impleadment filed by Ms. Himanshu Munshi in SLP (C) No.  
22304-06/2015)

WITH

INTERLOCOUTORY APPLICATIONS NOS. 27-29

(Application for impleadment filed by Mr. Gopal Jha SLP (C) No. 22304-06/2015)  
WITH

INTERLOCOUTORY APPLICATIONS NOS. 30-32

(Application for impleadment filed by Mr. Dushyant Parashar in SLP (C) No.  
22304-06/2015)

WITH

**INTERLOCOUTORY APPLICATIONS NOS.....**

(Application for directions filed by Mr. Gopal Jha in SLP (C) No. 22304-06/2015)

WITH

**INTERLOCOUTORY APPLICATIONS NOS.....**

(Application for directions filed by Mr. Himanshu Munshi in SLP (C) No. 22304-06/2015)

WITH

**INTERLOCOUTORY APPLICATIONS NOS. 16-18**

(Application for permission to file additional documents filed by Mr. K.K. Jaipuriar in SLP (C) No. 24845-24847/2015)

AND

**CONTEMPT PETITION No. 367-369 of 2016**

WITH

**INTERLOCOUTORY APPLICATION NO. 1-3**

(application for exemption from filing O.T.)

**CHANDRA GUPTA KUMAR & OTHERS ETC. ETC. ...PETITIONER(S)**

**VERSUS**

**THE STATE OF BIHAR & OTHERS ETC. ETC. ...RESPONDENT(S)**

**OFFICE REPORT**

The matters above-mentioned were listed before the Hon'ble Court on 30.08.2016 when the court was pleased to pass the following Order:

***"List the matter on Tuesday, the 30th August, 2016 as part heard."***

**SLP(C) No. 22304-22306 of 2015**

It is submitted that Mr. Himanshu Munshi, Advocate has on 27.08.2016 filed application for impleadment to implead party as respondent alongwith vakaltnama, but its copy has not served on other side. However unregistered application is being circulated before the Hon'ble Court.

It is submitted that Mr. G.P. Srivasatava, Advocate has 26.08.2016 filed proof of service in the application for impleadment, which was filed on 06.04.2016, advocate, but its copy has not served on Mr. Arun K. Sinha, Advocate. Copy of the unregistered application for impleadment is already included in the paper-books.

Service of notice at the SLP stage is complete on all the respondents except respondent No. 19 in SLP(C) NO. 22304 of 2015.

**CONTEMPT PETITION (C) No. 367-369 OF 2016 IN SLP(C) No. 22304-22306/2015**

Service of contempt notice is complete all on the alleged contemnors.

**SLP(C) No. 22947-49/2015**

It is submitted that service of notice on respondent nos. 19, 59, 70, 76 and 81 in SLP(c) No. 22947/2015, respondent nos.9 to 53 in SLP(C) No.22948/2015 and respondent Nos. 8-9, 11,12 & 13-14 in SLP(C) No. 22949/2015 is incomplete. Counsel for the petitioner has not taken fresh steps to effect service on unserved aforesaid respondent vide Ld. Registrar's order dated 9.12.2015.

**SLP(C) No. 24845-24847 of 2015**

Service of notice is complete on all the respondents in all the SLPs.

**SLP(C) No.31449 of 2015**

It is submitted that Counsel for the petitioner has not filed affidavit of Dasti service of respondent Nos. 9, 17, 20-21, 26, 29, 36, 41-42, 47, 51, and 69. Service of notice is still incomplete on above-said respondents.

The matters above-mentioned are listed before the Hon'ble court with this Office Report.

Dated this the 29<sup>th</sup> day of August, 2016.

**ASSISTANT REGISTRAR**

**Copy to:** Mr. Anurag Pandey, Advocate  
Ms. Pragya Baghel, Advocate  
Mr. K.K. Jaipurkar, Advocate  
Ms. Namita Choudhary, Advocate  
Mr. Arun K. Sinha, Advocate  
Mr. Gopal Singh, Advocate  
Mr. L.R. Singh, Advocate  
Mr. Chandra Prakash, Advocate  
Mr. Subhro Sanyal, advocate  
Mr. G.P. Srivastava, Advocate  
Ms. Udit Singh, Advocate  
Ms. Reena Pandey, Advocate  
Mr. Himanshu Munshi, Advocate  
Mr. Gopal Jha, Advocate  
Mr. Dushyant Parashar, Advocate

**ASSISTANT REGISTRAR**